

NIZAMABAD DISTRICT – WORKSHOP-I, DATED 16-09-2017

CHAIRPERSON:

Hon'ble. Sri Justice A. Shankar Narayana
Administrative Judge
Nizamabad District


NODAL OFFICER

Smt. K. Sujana
Pri. Dist. & Sessions Judge,
Nizamabad

SUBJECT: INVESTIGATION & BAIL IN CRIMINAL CASES

1. Investigation process – Role of Courts.
2. Scope and relevance of statements recorded under Sections 161 & 164 Cr.P.C.
3. Conduct of Test Identification Parades for suspects and property recovered during investigation.
4. Recording of dying declarations.
5. Judicial custody & Police custody – Recent trends.
6. Bail, anticipatory bail, mandatory bail, bail after conviction.
7. Criminal Miscellaneous Petitions.
8. Offences affecting administration of Justice.

Sessions	Timings	Chosen Topic	Proceedings (Paper Presentation by)	Resource Person
I	10.00 AM To 11.30 AM	1. Investigation process – Role of Courts. 2. Scope and relevance of Statements recorded under Sections 161 & 164 Cr.P.C..	Smt. M. Kiran Mahi, Principal Junior Civil Judge, Kamareddy. Time: 10.00 AM to 10.10 AM. Discussion by the Resource Person, Interaction by the Participants & Comments by the Resource Person	Hon'ble Sri Justice
II	11.50 AM to 1.00 PM	1. Conduct of Test Identification Parades for suspects and property recovered during investigation. 2 Recording of dying declarations.	Sri G. Uday Kumar, Principal Junior Civil Judge, Armoor. Time: 11.50 AM to 12.00 NOON Discussion by the Resource Person, Interaction by the Participants & Comments by the Resource Person	Hon'ble Sri Justice
III	1.45 PM To 3.00 PM	1. Judicial custody & Police custody – Recent trends. 2. Bail, anticipatory bail, mandatory bail, bail after conviction.	Sri M.V. Harinath, Senior Civil Judge, Nizamabad. Time: 1.45 PM to 1.55 PM Discussion by the Resource Person, Interaction by the Participants & Comments by the Resource Person	Hon'ble Sri Justice
IV	3.20 PM To 5.00 PM	1. Criminal Miscellaneous Petitions. 2. Offences affecting administration of Justice	Smt. B. Mery Sara Danamma, I Additional Junior Civil Judge, Nizamabad. Time: 3.20 P.M to 3.30 P.M. Discussion by the Resource Person, Interaction by the Participants & Comments by the Resource Person	Hon'ble Sri Justice


Principal District & Sessions Judge
Nizamabad.